

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.12.2016

ORDER NO. 174 of 2016

Hon'ble President is pleased to accord expost facto approval to modify the sitting notified vide order no. 172 of 2016 for CESTAT Chennai to the extent indicated below:-

On 02.12.2016 at 10.30 a.m. Hon'ble Shri D.N. Panda, Member (J) and Hon'ble Shri Madho Mohan Damodhar, Member (T) will hear Single Member matters instead of Division Bench matters.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar